

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00643/2018**

Friday, this the 20<sup>th</sup> day of July, 2018

**CORAM:**

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member  
Hon'ble Mr. Ashish Kalia, Judicial Member**

Prasannan M.S.,  
Engineering Assistant, TV Relay Centre,  
Kottarakara – 691 506,  
Residing at 'Sivaganga', Brahmin's Colony E-1,  
BCRA-E1, Kowdiar P.O.,  
Trivandrum - 695 003.

..... **Applicant**

**(By Advocate – Mr. Vishnu S. Chempazhanthiyil)**

**V e r s u s**

- 1 The Deputy Director (E),  
Doordarshan Maintenance Centre,  
Adoor – 691 523.
- 2 The Additional Director General (E),  
South Zone, All India Radio & Doordarshan,  
Swami Sivananda Salai, Chennai – 600 005.
- 3 The Director General,  
Doordarshan Kendra, Mondi House, New Delhi – 110 001.
- 4 The Director General, All India Radio,  
Prasar Bharati (Broadcasting Corporation of India),  
Akashvani Bhavan, Parliament Street, New Delhi – 110 001.
- 5 Prasar Bharati (Broadcasting Corporation of India),  
through its Chief Executive Officer,  
PTI Building, Sansad Marg, New Delhi – 110 011.
- 6 Union of India,  
Represented by the Secretary to the Government of India,  
Ministry of Information and Broadcasting, A-Wing,  
Sasthri Bhavan, 'A' Wing,  
New Delhi – 110 001.

..... **Respondents**

**(By Advocate – Mr. N. Anilkumar, Sr. PCGC)**

This Original Application having been heard on 20.07.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Per: E.K. Bharat Bhushan, Administrative Member**

1. The Applicant is an Engineering Assistant in Doordarshan working at Kottarakara. His grievance is that he has not been considered for posting in any of the stations as per Annexure A6. Further reason is that he has requested for posting to Trivandrum as his wife is working as a Deputy Secretary in Government Secretariat, Trivandrum, but the request has been denied.

2. Shri. Vishnu S. Chempazhanthiyil on behalf of the applicant submits that he has filed representations before the 2<sup>nd</sup> respondent as per Annexures A6 and A7.

3. We feel that interest of justice will be met if a direction is issued to Respondent No. 2 to consider and take a decision on the representations as expeditiously as possible. Ordered Accordingly. The applicant is not to be relieved from the present station until the said representations are considered and disposed of.

4. OA stands disposed of. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

Yd

**List of Annexures of the Applicant**

**Annexure A-1** - True copy of the order No. 4/2018/EA dated 12.07.2018 issued by the 2<sup>nd</sup> respondent.

**Annexure A-2** - True copy of circular No. ADG(E) (SZ)/P.Cell/Circulars/2017 dated 11.08.2017 issued by the 2<sup>nd</sup> respondent.

**Annexure A-3** - True copy of the transfer application dated 18.08.2017 submitted by the applicant.

**Annexure A-4** - True copy of the circular transfer 2018 No. ADG(E) (SZ)/P.Cell/Circulars/2018-1 dated 15.01.2018 issued by the 2<sup>nd</sup> respondent.

**Annexure A-5** - True copy of the transfer application dated 18.01.2018 submitted by the applicant.

**Annexure A-6** - True copy of the representation dated 18.01.2018 to the 2<sup>nd</sup> respondent.

**Annexure A-7** - True copy of the representation dated 16.07.2018 to the 2<sup>nd</sup> respondent.

**Annexure A-8** - True copy of the result published in result of LDCE for promotion to the post of Assistant Engineer.

**Annexure A-9** - True copy of the DoPT O.M. F. No. 28034/9/2009-Estt(A) dated 30.09.2009 issued by the Government of India.

**List of Annexures of the Respondents**

Nil.

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